

**MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR**

**CAUSE – LIST 17.03.2016**

S.No	NAME OF MEDIATORS Shri/Smt/Ms. (Advocate's)	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE P/etitioner's	NAME OF ADVOCATE Respondent's
01.	Dr. Manjula Choudhary , Advocate	S.B.CivilMisc.Appeal No.650/2010,Lalit Kumar V/s Karuna Kumari	Mr.H.M.Sarasawat	Mr.....
02.	Shri J.K.Bhaiya ,Advocate	S.B.C.M.A.No.23/2005, Bhya Ram V/s	Mr.Rajesh Panwar& M.S.Soni	Mr.B.R. Chahar
03.	Manak Lal Chandak,Advocate	S.B. Civil Misc. Appeal No. 1957/2011,Anil V/s Smt.Ekta	Mr.Harish Singh & Manish Pitaliya	Mr.....
04.	Dr.Pramila Acharya , Advocate	S.B. Civil Misc. Tr.Pet.No. 145/2015, Varsha @ HarsitaV/s Dhiraj Kashera	Mr.Ram Niwas Choudhary	Mr.K.S.Rathore
05.	Shri B.S.Shandhu,Advocate	S.B.Civil Misc.Tr.Pet.No.01/2016, Smt.Megha Chawla V/s Amrit Chawla	Mr.G.S.RAthore	Mr.Delip Kawadia
06.	Shri Harish Purohit , Advocate	S.B.C.Tr.Pet.No.14/2016, Smt.Sumita @ Suman V/s Shri Prakash Chandara	Mr.Bharat Singh	.....
07.	Shri Rajednra Dadich , Advocate	S.B.Civil MisC.Appeal No.923/2010,Pramod Kumar V/s chetana	Mr.Rakesh Arora	Mr.B.L. Choudhary
08.	Shri Harish Purohit , Advocate	S.B.Civil Misc.Appel No.1239/2010,Udai Ram V/s Rami	Mr.R.K.Charan	Mr.S.S. Shaktawat
09.	Shri Dhat Choudhary Advocate	S.B.Civil Misc.Tr.Pet.No.105/2015,Smt .Renu B/s Babulal	Mr.N.A. Rajpurohit	Mr.J.S.Khichi
10.	Manak Lal Chandak,Advocate	S.B.CivilMisc.Appeal No.1056/2010,Shankar lal / Smt.Prem Devi	Mr.A.R.Godara & Suman Choudhary	Mr.Sandeep Sarupria
11.	Shri Abdul Aziz Khan, Advocate	S.B.CivilMisc.Appeal No.1193/2009,Bhagwati V/s Nana lal	Mr.Abhinav Jain	Mr.Umesh Shrimali
12.	Shri Prashant Sharma,Retd D.J.& Advocate	S.B.CivilMisc.Appeal No.1802/2011,Santosh V/s Ganesh Kumar	Mr.A.K.Rajvanshi	Mr.RAjesh Shahh

  
DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR